

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 202
IB-253/ND/2020**

IN THE MATTER OF:

M/s Formax Electronics Pvt. Ltd.

...PETITIONER

Vs

M/s Indochin Electrotech Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 28.10.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational Creditor :Mr. Anuj Kumar Solanki, CS
For the Respondent/Corporate Debtor :Mr. Hemant, Director**

ORDER

Heard the submissions made by the Authorized Representatives of the operational creditor and he submitted that the matter is likely to be settled outside the Tribunal and prayed for 2 weeks' time. The prayer is allowed and post the matter to 20th November, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)